

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-52/2006/8432/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District and Sessions Judge,
Karbi Anglong.

Dated Guwahati the th 5 October, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. DJKA/2023/13261 dtd. 30.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed **permission to avail the Civil vacation from 16.10.2023 to 29.10.2023, alongwith station leave permission, from the evening of 13.10.2023, till the morning of 30.10.2023**, as prayed for.

The next seniormost Judicial Officer available at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-52/2006/8433-8434/A dated , 05-10-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)